NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.06/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES: Shri Nakul Bubha

V/s. M/s. Namdas Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	. NAME	DESIGNATION	SIGNATURE
	MS. KANCHAN GUPTA Ilby VIGIL JURIS ADV. FOR RESI NO.S. 2 106	ADVOCATE	Qanellan
2	mr-Vishal Talsania	Alv-for R- NO-1,7,8	On the state of th
3	Ms. Amanda Rebello bor the Petitioner	ilb. Bhanchas Partners	Kerebella

Order

C.P. No. 06/111/CLB/MAH/2013

Dated: 29.09.2016

- 1. Ld. Counsels representing both the sides are present. However, Ld. Counsel of the Petitioner is seeking adjournment. The same is Granted.
- 2. Adjourned to 25th November, 2016. Duly communicated to both the sides.

Sd/-

Shri M.K. Shrawat

Member (Judicial)